

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 08

IA No. 267/JPR/2024

CP No. (IB)- 42/95(1)/JPR/2022

Under Section 95(1) of IBC, 2016

In the matter of:

ASREC (India) Ltd.

... Applicant/Financial Creditor

Versus

Yash Morani

... Respondent/Personal Guarantor

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 26.07.2024.

Therefore, the matter is reposted to 03.09.2024.


(Prabhu Dayal Sewda)
Court Officer

July 26, 2024